

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 45436/2025

[Arising out of impugned final judgment and order dated 27-03-2024 in LPA No. 24/2019 passed by the High Court of Himachal Pradesh at Shimla]

STATE OF HIMACHAL PRADESH & ORS.

Petitioner(s)

VERSUS

BALDEV SINGH & ANR.

Respondent(s)

IA No. 215915/2025 - CONDONATION OF DELAY IN FILING

Date : 15-09-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Varinder Kumar Sharma, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) No.25295/2024.

In the meantime, there shall be a stay on the operation of the impugned order.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR